

ITEM NO.109

COURT NO.4

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1473/2016

UNION OF INDIA

Appellant(s)

VERSUS

NAVENDRA KUMAR & ORS.

Respondent(s)

IA No. 2/2013 - APPLICATION FOR IMPLEADMENT
IA No. 3/2013 - PERMISSION TO FILE IMPLEADMENT)

WITH

C.A. No. 1476/2016 (XIV)
(FOR INTERVENTION APPLICATION ON IA 3/2014

C.A. No. 1477/2016 (XIV)
IA No. 1/2015 - Application for impleadment

Date : 26-06-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE B.R. GAVAI
(VACATION BENCH)

For Parties:

Ms. Binu Tamta, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Rajat Nair, Adv.
Ms. Rashmi Malhotra, Adv.
Mr. Arvind Kumar Sharma, Adv.
Mr. B. V. Balaram Das, AOR

Mr. Purvish Jitendra Malkan, AOR

Mr. Mukesh Kumar Maroria, AOR

Applicant-in-person, AOR

Dr. Sushil Balwada, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after Summer Vacation.

(R. NATARAJAN)
COURT MASTER (SH)

(ANITA RANI AHUJA)
COURT MASTER (NSH)